

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/00584/2019

Bilaspur, this Wednesday, the 17th day of July, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Aparna Dwivedi
 W/o late Prakash Dwivedi
 aged about 50 years
 presently working as Accounts Clerk
 R/o Shuklabada Marwardi Line
 Khaparganj
 Bilaspur (C.G.) 495001 (C.G.)
 Mobile No.9039765575

-Applicant

(By Advocate-**Shri A.V. Shridhar**)

V e r s u s

1. Union of India,
 The General Manager
 South East Central Railway
 Bilaspur (C.G.) 495004

2. Principal Chief Personnel Officer,
 South East Central Railway
 Bilaspur (C.G.) 495004''

3. Principal Finance Advisor,
 South East Central Railway
 Bilaspur (C.G.) 495004

4. Deputy FA& CAO (T)
 South East Central Railway
 Bilaspur (C.G.) 495004

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach the respondent-department with his grievances.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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